

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-441(PB)/2018

IN THE MATTER OF:

Bank of India Applicant/petitioner
Vs.
M/s. Advance Navotpad Surfactants Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 10.09.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

For the petitioner: Mr. Ranjit Singh Randhawa, Mr. Harvinder S. Kohli,
Adv.

For the Respondent(s): Mr. Ayush S. Sahni, Adv.

ORDER

Arguments heard. Order reserved.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

10.09.2018
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